113

## ORAL ANSWERS TO SHORT NOTICE QUESTION

## Funds allocated to States under Dam Rehabilitation and **Improvement Programme**

- SHRI Y. S. CHOWDARY: Will the Minister of JAL SHAKTI be pleased to 1. state:
- the details of fund allocated under Dam Rehabilitation and Improvement Programme during the last three years, state-wise;
- the details of funds released including the state of Andhra Pradesh under the said scheme during the last 3 years, state-wise;
  - the details of funds spent/unspent under the above scheme, state-wise; and
  - whether Government has achieved desired objectives of the scheme?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT): (a) Details of State-wise/Implementing Agency wise fund allocation under the Scheme during last three years is given in Statement-I (See below).

- (b) and (c) Andhra Pradesh is not a partner State in the ongoing Dam Rehabilitation and Improvement Programme. However, in the DRIP Phase-II and Phase-III, Andhra Pradesh is one of the partner States. The details of State-wise /Implementing Agencywise budget allocation & expenditure incurred under the scheme during the last 3 years are given in Statement-I and Statement-II respectively (See below). Details of State-wise /Implementing Agency-wise expenditure under the scheme till 31st October, 2019 is given in Statement-III (See below).
- Yes, the major objectives of this scheme have been achieved. The details of major achievement are given in Statement-IV.

State-wise/Implementing Agency-wise fund allocation under the DRIP Scheme during last three years

(₹ in Crore)

State	Implementing Agency	Budget Allocated for 2017-18	Budget Allocated for 2018-19	Budget Allocated for 2019-20
Madhya Pradesh	Madhya Pradesh WRD	19	20	10
Odisha	Odisha WRD	85	181	152
Tamil Nadu	Tamil Nadu WRD	125	109	71
	Tamil Nadu Generation and Distribution Co.	70	58	50
Kerala	Kerala WRD	190	100	88
	Kerala State Electricity Board	35	28	35
Govt., of India	Central Water Commission	54	36	49
Karnataka	Karnataka WRD	176	265	43
Uttarakhand	Uttarakhand Jal Vidyut Nigam Ltd.	108	59	40
Jharkhand	Damodar Valley Corp.	49	45	42
	Total	910	901	579

Statement-II Detail of State-wise/Implementing Agency-wise Expenditure under the Scheme during the last 3 years

(₹ in Crore)

State	Implementing Agency		Expenditure incurred 2018-19	d
		2017-18		2019-20 (Up to Oct.19)
Madhya Pradesh	Madhya Pradesh WRD	29	14	5
Odisha	Odisha WRD	63	49	36
Tamil Nadu	Tamil Nadu WRD	145	72	12
	Tamil Nadu Generation and Distribution Co.	5	37	20
Kerala	Kerala WRD	38	55	31
	Kerala State Electricity Board	31	17	8
Govt. of India	Central Water Commission	33	34	11
Karnataka	Karnataka WRD	121	139	20
Uttarakhand	Uttarakhand Jal Vidyut Nigam Ltd.	11	30	12
Jharkhand	Damodar Valley Corp.	5	18	11
	Total	482	465	166

Statement-III

Detail of State-wise/implementing Agency-wise Expenditure under the Scheme till 31st October 2019

				(₹ in Crore)
State	Implementing Agency	Project Cost	Expenditure incurred till 31st Oct., 2019	Unspent Amount
Madhya Pradesh	Madhya Pradesh WRD	169	141	28
Odisha	Odisha WRD	751	230	521
Tamil Nadu	Tamil Nadu WRD	543	421	122
	Tamil Nadu Generation and Distribution Co.	260	131	129
Kerala	Kerala WRD	360	231	129
	Kerala State Electricity Board	154	95	59
Govt. of India	Central Water Commission	270	160	110
Karnataka	Karnataka WRD	581	445	136
Uttarakhand	Uttarakhand Jal Vidyut Nigam Ltd.	235	149	86
Jharkhand	Damodar Valley Corp.	143	76	67
	Total	3466	2078	1388

Details of major achievement in Dam Rehabilitation and Improvement Programme

Statement-IV

Physical Progress	Main rehabilitation works in respect of 149 dam projects have been completed and balance is under various stages of implementation
1	2
Design Flood Review (DFR)	DFR of all the 223 DRIP dams have been completed for checking the hydrological adequacy of the dams.
Dam Safety ReviewPanel(DSRP) Inspection	DSRP Inspection for all the 223 DRIP dams has been completed. Based on DSRP Inspection, Project Screening Template (PST) for all dams has been prepared.
Construction Supervision & Quality Assurance (CS&QA)	1082 Nos of CS&QA visits completed. This activity helps in keeping check and balances during the execution of rehabilitation activities through assurance of construction and quality protocols.
Development and Up gradation of DHARMA	"Dam Health and Rehabilitation Monitoring Application (DHARMA)", a web-based asset management software tool has been developed and launched. So far, data of 1404 dams have been entered. DHARMA Licenses have been given to 17 States (Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Meghalaya, Odisha, Punjab, Rajasthan, Telangana, Tamil Nadu, Uttarakhand, Uttar Pradesh) and three Central Agencies (Bhakra Beas Management Board, National Hydroelectric Power Corporation, Damodar Valley Corporation), with 942 users.

Publication of Guidelines/Manuals

So far, Eleven guidelines and manuals on various aspects of dam safety, such as "Guidelines for Developing Emergency Action Plans for Dams", "Guidelines for Operation and Maintenance Manual of Dams", "Guidelines for Safety Inspection of Dams", "Guidelines for Mapping Flood Risks Associated with Dams", "Guidelines for Instrumentation in large Dams", "Rehabilitation Manual of Dams", "Guidelines for Assessing and Managing Reservoir Sedimentation", "Guidelines for Assessing and Managing Risks Associated with Dams", "Inspection Manual for Dam Field Engineers after Seismic Events, Maithon Dam, DVC, Jharkhand", "Technical Specifications of Hydro-meteorological, Geodetic, Geotechnical and Seismic Instruments", "Inspection Manual for Dam Field Engineers After Seismic Events, Ichari Dam, Uttarakhand" have been prepared with the guidance of specialists working in the respective fields and published. All these Guidelines and Manuals are available at www.damsafety.in. Work on six more guidelines is under progress.

2

Seismic hazard mapping of India

CWC in collaboration with IIT Roorkee (IITR) and CWPRS, Pune is developing the seismic Azard mapping as well as Seismic Hazard Assessment Information System (SHAIS). IITR has almost completed the assignment baring few utilities and validation aspects for South India. A MoU with CWPRS Pune was made for the Consultancy assignment in January 2018 with the scope of developing Seismic Hazard Mapping of North and North East India. The work is under progress.

Conferences	Three National Dam Safety Conferences and Two International Dam Safety Conferences have been organized under the project so far. These conferences received overwhelming response from the dam safety professionals, researchers, academicians, industries from the Country as well as overseas.	Oral Answers to
Special Studies of three Dams	Study of unusual dam Behavior and distress of Idukki Arch Dam, Finite Element Method (FEM) Studies for Crack analysis of Konar Dam of DVC as well as Advance Numerical Modelling of Bhakra Dam has been completed. The study aimed to analyze the structures to understand reasons of distress and suggesting befitting remedial measures.	to
Emergency Action Plans	Emergency Action Plan for dams is one of the important protocols in the area of dam safety management and a Project Outcome Indicator as per the World Bank Project Appraisal Document. So far, 196 Nos of Tier-I documents comprising Dam Break Analysis Reports and Inundation maps prepared and shared with concerned DRIP Implementing Agencies. Based on Tier-I document, concerned implementing Agencies are required to prepare Emergency Action Plan for the dam. 132 Emergency Action Plan has been prepared and shared with CPMU (Central project Management Unit of DRIP). Out of this 124 EAPs has been reviewed by CPMU. So far, 66 EAPs has been published.	[9 December, 2019] Sha
Operation and MaintenanceManuals	Operation and Maintenance manuals for dams is also one of of the important protocol in the area of dam safety management and a Project Outcome Indicator as per the World Bank Project Appraisal Document. So far, 132 draft O&M Manuals has been prepared and 82 has been reviewed. Out of this, O&M Manuals for 24 dam has been published so far.	Short Notice Question
Capacity Building of Academic Institutes	MoUs have been signed with the eight-premier academic and research institutes namely, IIT Madras, IISc, Bangalore, IIT Roorkee, MNNIT Allahabad, NIT Rourkela, NIT Calicut, Anna University and MANIT Bhopal, CWPRS Pune and CSMRS New Delhi for capacity building	stion 119

1 2

of these institutes in the dam safety areas under DRIP. Also, nine MoUs have been signed under the project with leading seismic agencies such as NGRI Hyderabad, CWPRS Pune and IIT Roorkee with the Implementing Agencies for rendering all technical advice for selection of seismic instruments, finalizing their location at specific dams and processing / analysis of data of instruments.

International and national Trainings/ Exposure Visits Training programs with focus on DRIP implementation were initiated well in advance for building up in-house technical capabilities of participating states. One Hundred and Sixty Three (163) trainings conducted so far, wherein about 4900 officials trained on different aspects of DRIP implementation. Five international training programs benefiting 101 officials were also organized from 2016 to 2019 in collaboration with Worlds' two leading and renowned organizations namely, Bureau of Reclamation, USA and Deltares, Netherlands. With the assistance from The World Bank and in cooperation with Japan Water Agency, knowledge sharing seven (7) exposure visits have been organized to Japan. Fifty (56) participants from Central as well as State agencies have been provided exposure on seismic, desiltation, instrumentation and other dam safety related issues during these visits. One exposure visit to Australia has also been organized in 2018 on dam safety issues for the senior level officers of the States and Central Government

Meetings and Workshops

Nine meetings of National Level Steering Committee, Twenty four meetings of Technical Committee and Fourteen meetings of World Bank Implementation Support and Review Missions have been organized.

SHRI Y.S. CHOWDARY: Mr. Chairman, Sir, through you, I would like to ask this from the hon. Minister. They have clarified that Andhra Pradesh is not a partner State in DRIP Phase-I. They have confirmed that Andhra Pradesh is a partner State in Phase-II and Phase-III. Have they partnered or not? If so, how much money is spent?

श्री गजेन्द्र सिह शेखावत: महोदय, में माननीय सदस्य की जानकारी के लिए बताना चाहता हूँ कि जैसा हमने उत्तर में कहा है कि DRIP के पहले फेज़ में आन्ध्र प्रदेश स्टेट पार्टनर नहीं था। इसका Phase-II and Phase-III हमने conceive किया है, जिनमें हम 18 स्टेट्स और 2 Central agencies को 10,221 करोड़ रुपये की राशि का सहयोग करेंगे। आन्ध्र प्रदेश के 31 बांध DRIP के Phase-II में include किये गये हैं, जिन पर 777 करोड़ रुपये की लागत आने का अनुमान है।

SHRI Y.S. CHOWDARY: Sir, in the years 2015-16 and 2016-17 Union Finance Budgets, Rs.20,000 crore for each year. They have contributed for irrigation projects through NABARD. Have they raised that amount of Rs.1,00,000 crore per year? Have they spent it on various State projects, particularly projects like Polavaram in Andhra Pradesh?

SHRI JAIRAM RAMESH: Sir, please circulate the question to us. What is the question?

श्रीमती छाया वर्मा: सर ...(व्यवधान)...

MR. CHAIRMAN: Has it not been circulated? ...(Interruptions)... It has been circulated. ...(Interruptions)...

SHRI DIGVIJAYA SINGH: Sir, content has not been circulated.

MR. CHAIRMAN: Both question and answer have been circulated. ...(Interruptions)... नहीं, प्लीज़ अब आप बैठ जाइए। I will enquire who is at fault. Secretariat is saying that it has been circulated. Even I got a copy. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, there is no answer. ...(Interruptions)... Where is the answer? ...(Interruptions)...

श्री सभापति: नहीं, नहीं। प्लीज़ बैठ जाइए। You have already asked it. I have the paper with me, question is asked and answer is also given. Now, that some Members are saying that they have not received it, I will find out what exactly happened.

श्रीमती छाया वर्मा: सर, मुझे भी एक प्रश्न पूछना है। ...(व्यवधान)...

श्री सभापति: आप बिना अनुमति के नहीं पूछ सकती हैं। ...(व्यवधान)...

SHRI Y.S. CHOWDARY: Sir, I request the hon. Minister to answer my second supplementary.

MR. CHAIRMAN: Your answer is disturbed by Rameshji and Digvijayaji successfully. What can I do?

SHRI Y.S. CHOWDARY: Sir, I request the hon. Minister to answer.

श्री गजेन्द्र सिंह शेखावत: माननीय सभापित महोदय, माननीय सदस्य ने जो जानकारी चाही है-- मूल प्रश्न जो था, वह DRIP से सम्बन्धित था। ...(व्यवधान)...

MR. CHAIRMAN: I am ordering an enquiry. ...(Interruptions)...

श्री गजेन्द्र सिंह शेखावत: लेकिन माननीय सदस्य ने एक दूसरी योजना के बारे में प्रश्न किया है। मैं सदन की जानकारी के लिए आपके माध्यम से बताना चाहता हूँ कि माननीय सदस्य ने जो long term irrigation fund की चर्चा की है, उसमें 20,000 करोड़ रुपये का जो फंड NABARD को रेज़ करने की बात कही गयी थी, उसके आधार पर देश में PMKSY के तहत ऐसे 99 प्रोजेक्ट्स सेलेक्ट किये गये थे। उन 99 प्रोजेक्ट्स के अतिरिक्त भी उसमें बाद में 6 और प्रोजेक्ट्स जुड़े थे। उन 99 प्रोजेक्ट्स में से 40 प्रोजेक्ट्स लगभग पूरे हो चुके हैं, जिनको हमने, 'पूरा हुआ' ऐसा माना है। 26 प्रोजेक्ट्स पर काम चल रहा है और 40 प्रोजेक्ट्स ऐसे ही हैं, क्योंकि इस पीएमकेएसवाई की इन 99 प्रोजेक्ट्स की परियोजना में अधूरे पड़े हुए बांधों या नहरों के ऐसे प्रोजेक्ट्स, जिनमें 50 प्रतिशत से ज्यादा काम हो चुका था, ऐसे प्रोजेक्ट्स को सेलेक्ट किया गया था, इनमें से 40 प्रोजेक्ट्स पूरे हो चुके हैं और 40 प्रोजेक्ट्स पर स्टेट्स ने आज तक काम ही प्रारंभ नहीं किया है। इनमें काम न प्रारंभ होने के कारण से गित नहीं आ पायी है।

माननीय सदस्य ने दूसरा supplementary पोलावरम की फंडिंग के संबंध में पूछा है। इस संबंध में मैं यह बताना चाहता हूँ कि इस मद में अब तक लगभग सात हजार करोड़ रुपए से कुछ कम का फंड इस नाबार्ड फंड के माध्यम से पोलावरम प्रोजेक्ट के completion के लिए दिया जा चुका है।

SHRI V. VIJAYASAI REDDY: Sir, my question is this. Has the Government of India taken into consideration the request of the Government of Andhra Pradesh to release Rs.3,222.75 crores towards the pending payments for Polavaram irrigation projects and approval of the revised cost estimates for the said project? ...(Interruptions)...

MR. CHAIRMAN: Right; we are discussing it in Calling Attention also but anyhow. ...(Interruptions)...

[9 December, 2019]

SHRI JAIRAM RAMESH: Sir, we are discussing the same subject tomorrow. Is it right? ...(Interruptions)...

MR. CHAIRMAN: It is correct.

श्री गजेन्द्र सिंह शेखावत: माननीय सभापित महोदय, मुझे लगता है कि हम मूल प्रश्न से हट कर बहुत दूर चले गए हैं यानी केवल एक स्टेट specific projects, specific प्रश्न तक चले गए हैं, लेकिन जो 3,000 करोड़ रुपए के बचे हुए पेमेंट के बारे में स्टेट ने कहा था, उसमें Finance Ministry ने कुछ आपित दर्ज करके उनसे ऑडिट कराने के लिए कहा था कि जो पुराना 5,000 करोड़ रुपए, before considering it as a national project, जो expenditure था, उसका ऑडिट के लिए कहा गया था। उसमें 3,000 करोड़ रुपए का ऑडिट करा कर उससे संबंधित रिपोर्ट सिब्मट की गयी है और Finance Ministry ने उसमें से कुछ धनराशि को स्वीकृत करने की फाइल को अप्रव किया है।

MR. CHAIRMAN: This Short Notice Question was circulated on Saturday, the 7th December alongwith other parliamentary papers. Members are requested to go through the parliamentary papers they receive at home or whatever place of residence it is sent.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Accidents in various coal mines in the country

2241. SHRI PRASANNA ACHARYA: Will the Minister of COAL be pleased to state:

- (a) the number of accidents in various coal mines in the country during the last five years and the number of persons injured/died and details of property damaged and compensation paid;
  - (b) whether any inquiry was conducted and if so, the findings thereof;
- (c) the action taken against persons held responsible for the accidents; and
- (d) the corrective measures taken to improve safety and security of the mines and its workers?